

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 37 OF 2016 &
IA NO. 93 OF 2016

Dated: 23rd February, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Lalpur Wind Energy Pvt. Ltd.

...Appellant(s)

Versus

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri

Mr. Hemant Singh

ORDER

Issue notice to the Respondents returnable on 21.03.2016. Dasti in addition is permitted.

List the matter on **21.03.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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